

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 162
Appeal No. 802/252/ND/2018**

Under Section: 252

In the matter of:

Income Tax Officer WardAppellant
Vs.	
ROC, M/s GRS Printers Pvt. Ltd.Respondent

Order delivered on 27.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant	: Mr. Zoheb Hossain, Sr. St. Counsel Mr. Piyush Gotal, Adv.
For the ROC	: Mr. M. Yadubhushan Rao, AROC
For the IT Dept.	:

ORDER

Due to Special Bench holding and paucity of time, matter adjourned to 23.04.2020.

Sd/-

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

VAISHALI